

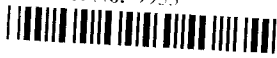
[See Rule 183(a) & 295]

Fully Voucher Contingent Bill

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

Control No. 9953



Bill Date : 05/01/2018

For use at Treasury

Advice No. _____ Date _____
TV No. _____ Date _____

जाली प्रतिलिपि - 600000 = 00
उस विषय परीक्षण - 108175 = 00
प्रतिलिपि प्रतिलिपि - 491825 = 00

Demand No : 27	Treasury Code : SDG
Major Head : 2014-Administration of Justice	DDO Code : SDGADJ001
Sub Major Head : 00-Administration of Justice	Scheme Type : S
Minor Head : 11-Legal Advisers and Counsels	Payment Mode : A/C PAYEE
Sub head : 02-Legal Aid to Poor	
Bill Code : S201400114020760(Legal Charge)	
Center Scheme : ()	

FULLY VOUCHERED CONTINGENT BILL NO [DLSA 26 2017-18]
OFFICE OF CIVIL COURT, SIMDEGA PERIOD OF

Number of sub voucher	Description of charge and number and date of authority for all charges requiring special sanction.	Amount Details
	MISCELLANEOUS	Gross Amount : 16,450.00 Total Deduction : 0.00 Net Amount : 16,450.00
Signature of Bill Clerk / Divisional Accountant (if Applicable)	A.K. Dubey Signature of DDO ARUN KUMAR DUBEY JUDGE-IN-CHARGE CIVIL COURT SIMDEGA	

Rs.(in words): Sixteen Thousand Four Hundred Fifty Only

Printed On-05/01/2018 11:13:15 AM

Please Turn Over

- कृपया इस वOUCHER की प्रतिलिपि को अग्रगण्य बैंक खाता को अग्रगण्य में करें।
- प्रमाणित किया जाता है कि इस वOUCHER की प्रतिलिपि की प्रतिलिपि आरक्षण राज्य विधि-4 के अंतर्गत (प्रमाणित) के अंतर्गत प्रमाणित/1121 दिनांक 11/4/17 एवं DLSA/2960 दिनांक 10/11/17 के अंतर्गत द्वारा जारी प्रमाणित के अंतर्गत के अंतर्गत है।
- प्रमाणित किया जाता है कि इस वOUCHER की प्रतिलिपि की प्रतिलिपि है प्रमाणित के अंतर्गत अग्रगण्य विधि-4 के अंतर्गत है।
- प्रमाणित किया जाता है कि इस वOUCHER की प्रतिलिपि की प्रतिलिपि है प्रमाणित के अंतर्गत अग्रगण्य विधि-4 के अंतर्गत है।

A.K. Dubey
JUDGE-IN-CHARGE
CIVIL COURT SIMDEGA

1/5/2018

Control No. 9954



सुरक्षा विज्ञापन
JTC FORM-25

[See Rule 183(a) & 295]

Fully Voucher Contingent Bill

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

Bill Date : 05/01/2018

शुद्ध राशि - 60000.00
इस विवरण में से राशि - 120525.00
शुद्ध राशि - 479475.00

For use at Treasury	
Advice No.	Date
TV No.	Date

Demand No	: 27	Treasury Code	: SDG
Major Head	: 2014-Administration of Justice	DDO Code	: SDGADJ001
Sub Major Head	: 00-Administration of Justice	Scheme Type	: S
Minor Head	: 114-Legal Advisers and Counsels	Payment Mode	: A/C PAYEE
Sub head	: 02-Legal Aid to Poor		
Bill Code	: S20140014020760(Legal Charge)		
Center Scheme	: ()		

FULLY VOUCHERED CONTINGENT BILL NO. DLSA 27/2017-18
OFFICE OF CIVIL COURT, SIMDEGA PERIOD OF

Number of sub voucher	Description of charge and number and date of authority for all charges requiring special sanction.	Amount Details
1	MISCELLANEOUS	Gross Amount : 12,350.00 Total Deduction : 0.00 Net Amount : 12,350.00
Signature of Bill Clerk /Divisional Accountant (if Applicable) A.K. Dubey Signature of DDO ARUN KUMAR DUBEY JUDGE-IN-CHARGE CIVIL COURT SIMDEGA		
Rs.(in words): Twelve Thousand Three Hundred Fifty Only		

Printed On-05/01/2018 11:47:07 AM
Please Turn Over

- 1) कृपया इस विवरण की जाँच की सुरक्षा विज्ञापन में संशोधन के प्रस्तावों से करें।
- 2) प्रमाणित किया जाता है कि इस विवरण की जाँच की प्रक्रिया का अन्तिम चरण 25/01/2018 तक पूर्ण हो चुका है। (संशोधन) के अलावा संशोधन/1126 दिनांक 11/11/17 को जमा/2560 दिनांक 18/11/17 को भी द्वारा इलेक्ट्रॉनिक रूप से जमा किया गया है।
- 3) प्रमाणित किया जाता है कि इस विवरण की प्रक्रिया के अन्तिम चरण का अन्तिम चरण 25/01/2018 तक पूर्ण हो चुका है।
- 4) प्रमाणित किया जाता है कि इस विवरण की जाँच की प्रक्रिया पूर्ण हो चुकी है।

A.K. Dubey
JUDGE-IN-CHARGE
CIVIL COURT SIMDEGA

1/5/2018

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

मजदारी बिल
JTC FORM-25

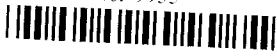
[See Rule 183(a) & 295]

Fully Voucher Contingent Bill

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

Control No. 9955



Bill Date : 05/01/2018

For use at Treasury

Advice No. _____ Date _____
TV No. _____ Date _____

घटका मासेरा - 600000 = 00
इस विषय में मासेरा - 14.20.25 = 00
मनरोह राशि - 457975 = 00

Demand No	: 27	Treasury Code	: SDG
Major Head	: 2014-Administration of Justice	DDO Code	: SDGADJ001
Sub Major Head	: 00-Administration of Justice	Scheme Type	: S
Minor Head	: 11-Legal Advisers and Counsels	Payment Mode	: A/C PAYEE
Sub head	: 02-Legal Aid to Poor		
Bill Code	: S201400114020760(Legal Charge)		
Center Scheme	: ()		

FULLY VOUCHERED CONTINGENT BILL NO. [DLSA 28/2017-18]
OFFICE OF CIVIL COURT, SIMDEGA PERIOD OF

Number of sub voucher	Description of charge and number and date of authority for all charges requiring special sanction.	Amount Details
1	MISCELLANEOUS	Gross Amount : 21,500.00 Total Deduction : 0.00 Net Amount : 21,500.00
Signature of Bill Clerk / Divisional Accountant (if Applicable) A.K. Dubey Signature of DDO ARUN KUMAR DUBEY JUDGE IN CHARGE JUDGE-IN-CHARGE Civil Court Simdega		
Rs.(in words): Twenty One Thousand Five Hundred Only		

Printed On-05/01/2018 11:53:51 AM

Please Turn Over

- 1) कृपया इस विवरण की जांच का प्रस्ताव न करें।
- 2) प्रस्तावित किया जाता है कि इस विवरण की जांच की जायेगी और जांच के बाद जांचकर्ता (जांचकर्ता) के कार्यालय/1126 गैंगवा + 11/4/17 या JHALSA/2960 गैंगवा + 18/11/17 राशि का प्रस्ताव मासेरा के मासेरा में किया जायेगा।
- 3) प्रस्तावित किया जाता है कि इस विवरण की जांच की जायेगी और जांच के बाद जांचकर्ता (जांचकर्ता) के कार्यालय/1126 गैंगवा + 11/4/17 या JHALSA/2960 गैंगवा + 18/11/17 राशि का प्रस्ताव मासेरा के मासेरा में किया जायेगा।
- 4) प्रस्तावित किया जाता है कि इस विवरण की जांच की जायेगी और जांच के बाद जांचकर्ता (जांचकर्ता) के कार्यालय/1126 गैंगवा + 11/4/17 या JHALSA/2960 गैंगवा + 18/11/17 राशि का प्रस्ताव मासेरा के मासेरा में किया जायेगा।

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega
1/5/2018

A.K. Dubey
JUDGE-IN-CHARGE
 Civil Court Simdega

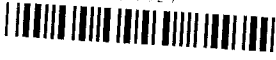
JTC FORM-25 (Twenty Thousand One) only

[See Rule 183(a) & 295]

A.K. Dubey
JUDGE-IN-CHARGE
 Civil Court Simdega

A.K. Dubey
JUDGE-IN-CHARGE
 Civil Court Simdega
 Bill Date : 05/01/2018

Control No. 9957



For use at Treasury

Advice No. _____ Date _____
 TV No. _____ Date _____

बटल 31/1/17 - 60000 = 00
 इस विल के अंतर्गत 162025 = 00
 मूल्य 27/1 - 437975 = 00

Demand No	: 27	Treasury Code	: SDG
Major Head	: 2014-Administration of Justice	DDO Code	: SDGADJ001
Sub Major Head	: 00-Administration of Justice	Scheme Type	: S
Minor Head	: 114-Legal Advisers and Counsels	Payment Mode	: A/C PAYEE
Sub head	: 02-Legal Aid to Poor		
Bill Code	: S201400111020760(Legal Charge)		
Center Scheme	: ()		

FULLY VOUCHERED CONTINGENT BILL NO DLSA 29/2017-18
OFFICE OF CIVIL COURT SIMDEGA PERIOD OF

Number of sub voucher	Description of charge and number and date of authority for all charges requiring special sanction.	Amount Details
	MISCELLANEOUS	Gross Amount : 20,000.00 Total Deduction : 0.00 Net Amount : 20,000.00
<small>Signature of Bill Clerk /Divisional Accountant (if Applicable)</small>	A.K. Dubey Signature of DDO AREN KUMAR DUBEY JUDGE IN CHARGE JUDGE-IN-CHARGE Civil Court Simdega	

Rs.(in words): Twenty Thousand Only

Printed On-05/01/2018 12:04:00 PM
Please Turn Over

- 1) इसका इस विषय में जारी की शुरुआत नंबर 27 का है जिसमें 20000 रुपये का अंतरिम जमा है।
- 2) प्रस्तावित किया जाता है कि इस विषय में जारी की गई सभी साठवन्स विलों को अंतर्गत कर लिया जाए।
- 3) प्रस्तावित किया जाता है कि इस विषय में जारी की गई सभी विलों को अंतर्गत कर लिया जाए।
- 4) प्रस्तावित किया जाता है कि इस विषय में जारी की गई सभी विलों को अंतर्गत कर लिया जाए।

A.K. Dubey
JUDGE-IN-CHARGE
 Civil Court Simdega
 15/5/2018

JUDGE-IN-CHARGE
Civil Court Simdega

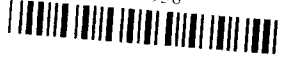
FORM-25
(See Rule 183(a) & 295)

Fully Voucher Contingent Bill
A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

Bill Date : 05/01/2018

Control No. 9958



For use at Treasury

Advice No. _____ Date _____
TV No. _____ Date _____

बिल नं. 27/18 - 600000 = 00
इस विवरण पर 186025 = 00
नकद 27/18 - 413975 = 00

Demand No	: 27	Treasury Code	: SDG
Major Head	: 2014-Administration of Justice	DDO Code	: SDGADJ001
Sub Major Head	: 00-Administration of Justice	Scheme Type	: S
Minor Head	: 114-Legal Advisers and Counsels	Payment Mode	: A/C PAYEE
Sub head	: 02-Legal Aid to Poor		
Bill Code	: S201400114020760(Legal Charge)		
Center Scheme	: ()		

FULLY VOUCHERED CONTINGENT BILL NO. DLSA 30/2017-18
OFFICE OF CIVIL COURT, SIMDEGA PERIOD OF

Number of sub voucher	Description of charge and number and date of authority for all charges requiring special sanction.	Amount Details
1	MISCELLANEOUS	Gross Amount : 21,000.00 Total Deduction : 0.00 Net Amount : 21,000.00
Signature of Bill Clerk / Divisional Accountant (if Applicable) A.K. Dubey Signature of DDO ARUN KUMAR DUBEY JUDGE IN CHARGE CIVIL COURT SIMDEGA		
RS.(in words): Twenty Four Thousand Only		

Printed On-05/01/2018 12:07:08 PM
Please Turn Over

- 1) कृपया इस विवरण की शर्तों का पालन करें और यथा संभव प्रमाण के साथ प्रस्तुत करें।
- 2) प्रमाणित किया जाता है कि इस विवरण की तैयारी सादर एवं सही ढंग से की गई है।
- 3) प्रमाणित किया जाता है कि इस विवरण की तैयारी एवं प्रमाण प्रस्तुत करने में कोई बाधा नहीं है।
- 4) प्रमाणित किया जाता है कि इस विवरण की शर्तों का पालन एवं यथा संभव प्रमाण के साथ प्रस्तुत करने में कोई बाधा नहीं है।

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega
1/5/2018

Under Rs 12,001 = 00

9.1.18

महाराष्ट्र न्यायपालिका
JTC FORM-25

(Twelve thousand one) only

[See Rule 183(a) & 295]

Fully Voucher Contingent Bill

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

Control No. 9960



For use at Treasury

Advice No. _____ Date _____
TV No. _____ Date _____

पूटा बिल - 600000 = 00
महाराष्ट्र न्यायपालिका - 198025 = 00
महाराष्ट्र न्यायपालिका - 401975 = 00

Demand No : 27	Treasury Code : SDG
Major Head : 2014-Administration of Justice	DDO Code : SDGADJ001
Sub Major Head : 00-Administration of Justice	Scheme Type : S
Minor Head : 114-Legal Advisers and Counsels	Payment Mode : A/C PAYEE
Sub head : 02-Legal Aid to Poor	
Bill Code : S201400114020760(Legal Charge)	
Center Scheme : ()	

FULLY VOUCHERED CONTINGENT BILL NO DLSA 31/2017-18
OFFICE OF CIVIL COURT, SIMDEGA PERIOD OF

Number of sub voucher	Description of charge and number and date of authority for all charges requiring special sanction.	Amount Details
2	MISCELLANEOUS	Gross Amount : 12,000.00 Total Deduction : 0.00 Net Amount : 12,000.00
<i>Arun Dubey</i> Signature of Bill Clerk /Divisional Accountant (if Applicable)	<i>A.K. Dubey</i> Signature of DDO ARUN KUMAR DUBEY JUDGE IN CHARGE JUDGE-IN-CHARGE Civil Court Simdega	
Rs.(in words): Twelve Thousand Only		

Printed On-06/01/2018 11:01:15 AM

Please Turn Over

- ① हे वूचर मध्ये विवरण दिलेले आहे. या वूचराला बंधू लागू असलेले नियम पाहणे करा.
- ② प्रमाणित किंवा जाणू आहे की हे वूचर ही नकाशा क्रमांक 2017-18 मध्ये विवरण देणारा प्रमाणित (कायदा) हे वूचर व प्रमाणित 11/26 दिनांक 11/4/17 रोजी मालसा 12960 दिनांक 18/11/17 रोजी दुरु करून काढण्यात येईल.
- ③ प्रमाणित किंवा जाणू आहे की हे वूचर ही नकाशा क्रमांक 2017-18 मध्ये विवरण देणारा प्रमाणित (कायदा) हे वूचर व प्रमाणित 11/26 दिनांक 11/4/17 रोजी मालसा 12960 दिनांक 18/11/17 रोजी दुरु करून काढण्यात येईल.
- ④ प्रमाणित किंवा जाणू आहे की हे वूचर ही नकाशा क्रमांक 2017-18 मध्ये विवरण देणारा प्रमाणित (कायदा) हे वूचर व प्रमाणित 11/26 दिनांक 11/4/17 रोजी मालसा 12960 दिनांक 18/11/17 रोजी दुरु करून काढण्यात येईल.

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega
1/6/2018

A.K. Dubey
 JUDGE-IN-CHARGE
 CIVIL COURT SIMDEGA

JTC FORM-25

(See Chapter on file)

19)

[See Rule 183(a) & 295]

A.K. Dubey
Fully Voucher Contingent Bill
 JUDGE-IN-CHARGE
 CIVIL COURT SIMDEGA

A.K. Dubey
 JUDGE-IN-CHARGE
 CIVIL COURT SIMDEGA

Control No. 10023



Bill Date : 06/01/2018

For use at Treasury	
Advice No.	Date
TV No.	Date

बिल नम्बर - 600000-00
डीडी नम्बर - 204025-00
बिल मूल्य - 395975-00

Demand No : 27	Treasury Code : SDG
Major Head : 2014-Administration of Justice	DDO Code : SDGADJ001
Sub Major Head : 00-Administration of Justice	Scheme Type : S
Minor Head : 114-Legal Advisers and Counsels	Payment Mode : A/C PAYEE
Sub head : 02-Legal Aid to Poor	
Bill Code : S201400114020760(Legal Charge)	
Center Scheme : ()	

FULLY VOUCHERED CONTINGENT BILL NO DLSA 32/2017-18
 OFFICE OF CIVIL COURT, SIMDEGA PERIOD OF

Number of sub voucher	Description of charge and number and date of authority for all charges requiring special sanction.	Amount Details
1	MISCELLANEOUS	Gross Amount : 6,000.00 Total Deduction : 0.00 Net Amount : 6,000.00
<i>Signature of Bill Clerk / Divisional Accountant (if Applicable)</i>	<i>A.K. Dubey</i> Signature of DDO ARUN KUMAR DUBEY JUDGE IN CHARGE CIVIL COURT SIMDEGA	
Rs.(in words): Six Thousand Only		

Printed On-06/01/2018 11:04:02 AM

Please Turn Over

- ① कृपया इस बिल को तुरंत ही मजिस्ट्रेट को भेजना है।
- ② प्रमाणित किया जाता है कि इस बिल में किसी भी प्रकार का अशुद्धि नहीं है।
- ③ प्रमाणित किया जाता है कि इस बिल में किसी भी प्रकार का अशुद्धि नहीं है।
- ④ प्रमाणित किया जाता है कि इस बिल में किसी भी प्रकार का अशुद्धि नहीं है।

A.K. Dubey
 JUDGE-IN-CHARGE
 CIVIL COURT SIMDEGA
 6/1/2018

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

JTC FORM-25

(Twenty four thousand only)

[See Rule 183(a) & 295]

Fully Voucher Contingent Bill

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

Bill Date : 06/01/2018

Control No. 10024



For use at Treasury	
Advice No.	Date
TV No.	Date

बिच खाते - 600000-00
बिच खाते - 228025-00
बिच खाते - 371575-00

Demand No	: 27	Treasury Code	: SDG
Major Head	: 2014-Administration of Justice	DDO Code	: SDGADJ001
Sub Major Head	: 00-Administration of Justice	Scheme Type	: S
Minor Head	: 114-Legal Advisers and Counsels	Payment Mode	: A/C PAYEE
Sub head	: 02-Legal Aid to Poor		
Bill Code	: S201400114020760(Legal Charge)		
Center Scheme	: ()		

FULLY VOUCHERED CONTINGENT BILL NO. DLSA 33/2017-18
OFFICE OF CIVIL COURT, SIMDEGA PERIOD OF

Number of sub voucher	Description of charge and number and date of authority for all charges requiring special sanction.	Amount Details
4	MISCELLANEOUS	Gross Amount : 24,000.00 Total Deduction : 0.00 Net Amount : 24,000.00
Signature of Bill Clerk /Divisional Accountant (if Applicable) A.K. Dubey Signature of DDO ARUN KUMAR DUBEY JUDGE IN CHARGE JUDGE-IN-CHARGE Civil Court Simdega		
Rs.(in words): Twenty Four Thousand Only		

Printed On-06/01/2018 11:09:26 AM

Please Turn Over

- 1) इसका इस विवरण की तारीख का मुद्रांकन है 24000/- के अन्तर्गत से करे।
- 2) प्रमाणांतरिकता के लिए इस विवरण के निरुद्धीकरण के लिए जहालसा/2560 के तहत 18/11/17 तारीख का प्रमाण पत्र प्राप्त है।
- 3) प्रमाणांतरिकता के लिए इस विवरण की तारीख का मुद्रांकन है 24000/- के अन्तर्गत से करे।
- 4) प्रमाणांतरिकता के लिए इस विवरण की तारीख का मुद्रांकन है 24000/- के अन्तर्गत से करे।

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

1/6/2018

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

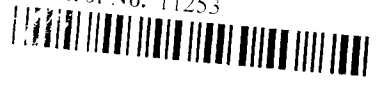
मु.न.न. पाया
JTC FORM-25

[See Rule 183(a) & 295]

Fully Voucher Contingent Bill

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

Control No. 11253



A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

Bill Date : 03/02/2018

For use at Treasury

Advice No. _____ Date _____
 TV No. _____ Date _____

शु.न.न. पाया - 600000 = 00
 डी.डी. नं. 240025 = 00
 शेष राशि - 359975 = 00

Demand No	: 27	Treasury Code	: SDG
Major Head	: 2014-Administration of Justice	DDO Code	: SDGADJ001
Sub Major Head	: 00-Administration of Justice	Scheme Type	: S
Minor Head	: 114-Legal Advisers and Counsels	Payment Mode	: A/C PAYEE
Sub head	: 02-Legal Aid to Poor		
Bill Code	: S201400114020760(Legal Charge)		

Establishment Expenditure

FULLY VOUCHERED CONTINGENT BILL NO DLSA 40/2017-18
OFFICE OF CIVIL COURT, SIMDEGA PERIOD OF

Number of sub voucher	Description of charge and number and date of authority for all charges requiring special sanction.	Amount Details
2	WAGE	Gross Amount : 12,000.00 Total Deduction : 0.00 Net Amount : 12,000.00
Signature of Bill Clerk / Divisional Accountant (if Applicable) A.K. Dubey Signature of DDO JUDGE-IN-CHARGE Civil Court Simdega		

Rs.(in words): Twelve Thousand Only

Printed On-03/02/2018 07:31:22 PM
Please Turn Over

- 1) कृपया इस विवर की राशि का शुद्धतान बैंक राशि के माध्यम से करें।
- 2) प्रमाणित किया जाता है कि इस विवर का राशि के व.स. 21/05/17 दत्त 11/4/17 से जारी है।
- 3) प्रमाणित किया जाता है कि इस विवर की राशि के अकाउंटी हुई अकाउंटी पर व्ययन करा।
- 4) प्रमाणित किया जाता है कि इस विवर का राशि के अकाउंटी हुई अकाउंटी पर व्ययन करा।

A.K. Dubey
JUDGE-IN-CHARGE

मुद्रांकित पत्रिका
JTC FORM-25

[See Rule 183(a) & 295]

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

Fully Voucher Contingent Bill

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

Control No: 11254



A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

Bill Date : 03/02/2018

For use at Treasury	
Advice No.	Date
TV No.	Date

श्रीका शर्मा - 600000 = 00
इस वॉचर का अर्थ - 246025 = 00
शेष राशि - 353975 = 00

Demand No : 27	Treasury Code : SDG
Major Head : 2014-Administration of Justice	DDO Code : SDGADJ001
Sub Major Head : 00-Administration of Justice	Scheme Type : S
Minor Head : 114-Legal Advisers and Counsels	Payment Mode : A/C PAYEE
Sub head : 02-Legal Aid to Poor	
Bill Code : S201400114020760(Legal Charge)	

Establishment Expenditure

FULLY VOUCHERED CONTINGENT BILL NO **DLSA 41/2017-18**
OFFICE OF CIVIL COURT, SIMDEGA PERIOD OF

Number of sub voucher	Description of charge and number and date of authority for all charges requiring special sanction.	Amount Details
1	WAGE	Gross Amount : 6,000.00 Total Deduction : 0.00 Net Amount : 6,000.00
Signature of Bill Clerk / Divisional Accountant (if Applicable) A.K. Dubey JUDGE-IN-CHARGE Civil Court Simdega		
Rs.(in words): Six Thousand Only		

- ① यह वॉचर इस वॉचर की राशि का आभाव के कारण से प्रथम से करें।
- ② प्रमाणित किया जाता है कि इस वॉचर की राशि का आभाव प्रमाणित सहायक A/P (आम) अधिनियम के क्रम सं. 5/11/17 dated 18/11/17 से प्रमाणित है।
- ③ प्रमाणित किया जाता है कि इस वॉचर की राशि का आभाव हेतु प्रमाणित वॉचर प्रथम से करें।
- ④ प्रमाणित किया जाता है कि इस वॉचर की राशि का आभाव हेतु प्रमाणित वॉचर प्रथम से करें।

Printed On-03/02/2018 07:34:02 PM
Please Turn Over

A.K. Dubey

मुद्रित वारंट
JTC FORM-25

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

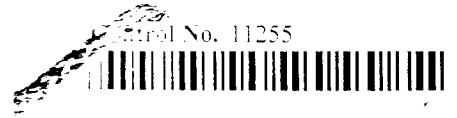
[See Rule 183(a) & 295]

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

Bill Date : 03/02/2018

Control No. 11255

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega



For use at Treasury	
Advice No.	Date
TV No.	Date

बिल जारी करना - 600000 = 00
54 अथवा 5498 अथ - 252025 = 00
78214 अथ - 347975 = 00

Demand No	: 27	Treasury Code	: SDG
Major Head	: 2014-Administration of Justice	DDO Code	: SDGADJ001
Sub Major H	: 00-Administration of Justice	Scheme Type	: S
Minor Head	: 114-Legal Advisers and Counsels	Payment Mode	: A/C PAYEE
Sub head	: 02-Legal Aid to Poor		
Bill Code	: S201400114020760(Legal Charge)		

Establishment Expenditure

FULLY VOUCHERED CONTINGENT BILL NO. DLSA 42/2017-18
OFFICE OF CIVIL COURT SIMDEGA PERIOD OF

Number of sub voucher	Description of charge and number and date of authority for all charges requiring special sanction.	Amount Details
2	WAGE	Gross Amount : 6,000.00 Total Deduction : 0.00 Net Amount : 6,000.00
Signature of Bill Clerk /Divisional Accountant (if Applicable)	A.K. Dubey Signature of DDO JUDGE-IN-CHARGE Civil Court Simdega	

Rs.(in words): Six Thousand Only

- 1) इसका इस विवरण की शर्तों के अनुसार ई-मेल द्वारा दे जायदा से करें।
- 2) प्रमाणित किया जाता है कि इस विवरण की शर्तों के अनुसार जारी किया गया है। (अथवा) विवरण दे कर स. जिला 4/1126 dated 11/4/17 एवं जिला 4/2960 dated 18/1/17 के आदेशों के अनुसार जारी है।
- 3) प्रमाणित किया जाता है कि इस विवरण की शर्तों के अनुसार जारी है।
- 4) प्रमाणित किया जाता है कि इस विवरण की शर्तों के अनुसार जारी है।

Printed On-03/02/2018 07:36:46 PM
Please Turn Over

A.K. Dubey

पुणे जिल्हा न्यायालय

JTC FORM-25

[See Rule 183(a) & 295]

Fully Voucher Contingent Bill

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

Control No. 11256



A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

Bill Date : 03/02/2018

For use at Treasury	
Advice No. 1375	Date 20-02-18
TV No.	Date

बिल नं. 11-60000 = 06
इस बिल का सारांश - 252335700
संख्या 1/21 - 347665 = 09

Demand No : 27	Treasury Code : SDG
Major Head : 2014-Administration of Justice	DDO Code : SDGADJ001
Sub Major Head : 00-Administration of Justice	Scheme Type : S
Minor Head : 114-Legal Advisers and Counsels	Payment Mode : CASH ✓
Sub head : 02-Legal Aid to Poor	
Bill Code : S201400114020760(Legal Charge)	
Establishment Expenditure	

FULLY VOUCHERED CONTINGENT BILL NO DLSA 43/2017-18
OFFICE OF CIVIL COURT SIMDEGA PERIOD OF

Number of sub voucher	Description of charge and number and date of authority for all charges requiring special sanction.	Amount Details
2	MISCELLANEOUS	Gross Amount : 310.00 ✓ Total Deduction : 0.00 Net Amount : 310.00 ✓
	<p>Signature of Bill Clerk /Divisional Accountant (if Applicable)</p> <p>A.K. Dubey Signature of DDO JUDGE-IN-CHARGE Civil Court Simdega</p>	
Rs.(in words): Three Hundred Ten Only		

① सुबया इस बिचव न्यायालय को प्रस्तुत की जायेगी और कोषागार परिसर को कठिनाई होना संभव है।

आनिल मिश्रा

Printed On-03/02/2018 07:39:46 PM
Please Turn Over **A.K. Dubey**
JUDGE-IN-CHARGE
Civil Court Simdega

- प्रमाणित किया जाता है कि इस बिचव को न्यायालय को प्रस्तुत किया जायेगा और कोषागार परिसर को कठिनाई होना संभव है।
- प्रमाणित किया जाता है कि इस बिचव को न्यायालय को प्रस्तुत किया जायेगा और कोषागार परिसर को कठिनाई होना संभव है।
- प्रमाणित किया जाता है कि इस बिचव को न्यायालय को प्रस्तुत किया जायेगा और कोषागार परिसर को कठिनाई होना संभव है।
- प्रमाणित किया जाता है कि इस बिचव को न्यायालय को प्रस्तुत किया जायेगा और कोषागार परिसर को कठिनाई होना संभव है।